

ration of degraded areas.

6. Creation of Public awareness.

(b) and (c). No. Sir.

**Pooyamkutty Hydro Electric Project of Kerala**

4989. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether a study has been sponsored by Ministry of environment and Forests on the proposed Pooyamkutty hydro-electric project in the Western Ghats in Kerala;

(b) if so, the findings of the study;

(c) whether the findings have been conveyed to the State Governments; and

(d) if so, the details thereof and the reaction of the State Governments thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Yes, Sir.

The study has attempted to assess the likely environmental and economic impacts due to the extensive deforestation as a result of the proposed Pooyamkutty hydro-electric project.

(c) and (d). The study just completed by the Kerala Forest Research Institute, Peechi, is under evaluation. The State Government, therefore, has not yet been informed of the findings.

**Vehicular Pollution**

4990. SHRI BALESHWAR YADAV: SHRI P.M. SAYEED:

Will the PRIME MINISTER be pleased to state:

(a) whether the amended Motor Vehicles Act is now being strictly implemented, so far as vehicle exhaust standard is concerned, in Delhi as well as other States;

(b) if so, the number of vehicle owners against whom action has been taken in Delhi and in other States during the last 3 months; and

(c) if not, the reasons therefor in view of the air pollution increase in Delhi at a high speed?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The emission standards have been notified under Rule 115 (2) of the Motor Vehicle Rules, 1989 and have come into force with effect from 1.3.90.

(b) A total of 110 vehicles have been challaned in Delhi till 10.4.90

(c) Does not arise.

**Release of Effluents by Sugar Mills in Eastern U.P.**

4991. SHRI HARIKEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

(a) the steps being taken by Government to check spread of epidemic and dying of fishes due to release of effluents in rivers

by sugar mills and distilleries in eastern Uttar Pradesh;

(b) if so, the schemes proposed by Government to prevent release of such effluents; and

(c) the likely time by which the schemes will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). A number of measures are being taken to check pollution from sugar and distillery units. These include:

- i) Notification of standards prescribing levels for discharge of effluents from sugar and distillery units.
- ii) The sugar and distillery units have been directed by the Uttar Pradesh Pollution Control Board to set up effluent treatment plants, so that effluents conform to the prescribed standards.
- iii) Prosecutions against the defaulting units under the Water (Prevention and Control of Pollution) Act, 1974 and Environment (Protection) Act, 1986 have been launched.

#### Steps to Clean the Ganga

4992. SHRI NARSINGRAO SURYA-WANSHI: Will the PRIME MINISTER be pleased to state:

(a) whether "Streptococci" bacteria which causes enteric diseases were found in the Ganga and Bio-chemical Oxygen Demand (BOD) was found to vary between 0.5 to 1.15 parts per million (PPM) in the water

which was also harmful; and

(b) if so, what steps have been taken or being taken to clean the Ganga?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Bio-chemical Oxygen Demand (BOD) between 0.5 to 1.15 ppm is safe. In fact BOD upto 3 ppm is permissible for bathing purposes. BOD levels in the majority of the samples of Ganga water tested at 27 stations along the River are now found to be less than 3 ppm. Streptococci bacteria which are part of domestic sewage, are found in the Ganga, but there is no criteria value fixed for them by health experts in India for purposes of bathing.

(b) Under the Ganga Action Plan 262 schemes have been sanctioned for the three States of UP, Bihar and West Bengal. The emphasis has been to divert and treat domestic sewage from the Class I cities on the banks of the River and which is a major source of the pollution mentioned in (a) above. Measures to reduce industrial pollution, and schemes providing electric crematoria and to improve sanitation facilities along the banks of the River, have also been undertaken.

#### Adherence to Pollution Control Measures by New Industries

4993. SHRI P.R. KUMARAMANGALAM: Will the PRIME MINISTER be pleased to state:

(a) how many projects have been cleared for setting up industries in backward areas and the products they propose to manufacture during the last one year;

(b) whether they have adequate waste